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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ FAO(OS) (COMM) 16/2023, CM APPL. 3778/2023 (Stay) &
CM APPL. 3781/2023 (Permission to file lengthy synopsis)

CAPITAL FOODS PRIVATE LIMITEDAppellant

Through: Ms. Nancy Roy & Ms. Nida
Khanam, Advs.

versus

RADIANT INDUS CHEM PVT. LTD.Respondent

Through: *Appearance not given.*

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN

SHANKAR

ORDER

06.05.2025

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1. It is stated that the present appeal will come within the Roster of Intellectual Property Rights.
2. Subject to the orders of Hon'ble the Chief Justice, list before the Roster Bench on 09.05.2025.

SUBRAMONIUM PRASAD, J.

HARISH VAIDYANATHAN SHANKAR, J.

MAY 6, 2025/akc